

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.04.2022

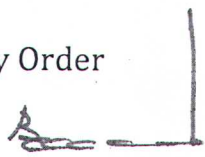
ORDER NO. 87 of 2022

Hon'ble President is pleased to partially modify the roster order no. 17 of 2022 for **CESTAT, New Delhi** on **28.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.04.2022 Forenoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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ORDER NO. 88 of 2022

Hon'ble President is pleased to partially modify the roster order no. 52 of 2022 for **CESTAT, Allahabad** on **28.04.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.04.2022 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

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Dated: 26.04.2022

ORDER NO. 89 of 2022

Hon'ble President is pleased to partially modify the roster order no. 51 of 2022 for **CESTAT, Kolkata** from **13.06.2022** to **17.06.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 13.06.2022 to 17.06.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar